

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 235
88/241-242/ND/2018
RA-04/2024

IN THE MATTER OF:

Mr. Rahul Gupta

... **Appellant/Petitioner**

Versus

Padam Promoters Pvt. Ltd.

... **Respondent**

Under Section: 241-242

Order delivered on 30.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv.Swaralipi Deb Roy

For the Mr. Pawan : Adv.SimranMulchandani

Gupta

HYBRID HEARING (PHYSICAL & VC)

ORDER

As the judicial work in the Principal Bench has been ordered to be suspended for half day i.e. in the afternoon, the hearing in captioned matter is deferred to 12.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)